

PRL SR. CIVIL JUDGE AND JMFC, GUBBI
Smt. Fairuza Hanifab Ukkali
PRL SR. CIVIL JUDGE AND JMFC, GUBBI
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-----------------------------|--|------------------|--|----------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | R.A. 99/2019 (CALL FOR LCR) IA/1/2019 | | Sannanarasaiah Vs Gangamma | H L Rajashekaraiah |
| 2 | M.V.C. 1385/2019 (SETTLEMENT) | | Pathaiah.K. Vs Mohan Kumar.T.P | Nagaraja K C |
| 3 | M.V.C. 222/2020 (SETTLEMENT) | | Nagaraju.B.R. Vs Dayananda B.T | Rajendra Prasad R.S. |
| 4 | R.A. 5/2019 (ARGUMENTS) IA/1/2019 | | Kempavva @ Kempamma Dead by LRs., Vs Siddagangamma Dead by her LRs., | Ananthakumaraiah HM |
| 5 | FDP 5/2013 (TO HEAR) | | T R Poornima Vs Mahadevamma | R V |
| (O.S./0000191/2006) | | | | |
| 6 | O.S. 15/2018 (STEPS) IA/1/2018 IA/2/2018 | | Shanthakumari Vs Puttaradramma | Satheesha T.S |
| 7 | O.S. 125/2018 (AMENDMENT) | | Krishna Bai Vs Dharm Singh | KRISHNAMURTHY NB |
| 8 | EX 3/2020 (STEPS) | | Shivanna Vs Special Land Acquisition Officer | H L Somasundar |
| 9 | M.V.C. 132/2020 (Written statement) | | P. Vasanthakumari Vs Prahlad | Anil N S |
| 10 | M.A. 7/2020 (TO HEAR ON IA) IA/1/2020 IA/2/2020 | | S.C.Gangadharaiah Vs Parvathamma | S.N.Shivakumaraswamy |
| 11.00 AM to 02.00PM | | | | |
| 11 | R.A. 55/2019 (ENQUIRY) | | Yadukumar Vs Shivanna | SRVG |
| 12 | M.V.C. 223/2020 (SETTLEMENT) | | Chidananda R.P. Vs Neelakantappa | Prakash R P |
| 13 | M.V.C. 155/2020 (NOTICE) | | Mangalamma Vs Abhisheikh.R | Hemanth Raju.C.B |

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
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Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-----------------------------------|--|------------------|---|------------------------|
| 14 | M.V.C. 832/2020 (NOTICE) | | N.Sumithra Vs KelvinGold Chain Logistic Private Limited | N.S.Anil |
| 15 | M.V.C. 846/2020 (NOTICE) | | Likith K.N Vs Ananda T.R. | Chandrashekar M S |
| 16 | M.V.C. 939/2018 (EVIDENCE) | | Narasamma Vs Lingadevaru | Shivakumaraswamy S N |
| 17 | ECA 1/2019 (EVIDENCE) | | C.Harish Gowda Vs C.L.Ranganath | Nagaraju K C |
| 18 | O.S. 75/2019 (EVIDENCE) IA/1/2019 | | Manjula Vs Ganganna | P.M.Pushpavathi |
| 19 | M.V.C. 1332/2019 (EVIDENCE) | | Nagarathna @ Nagarathnamma Vs Naveen.K.M | Manjunatha.D |
| 20 | M.V.C. 1433/2019 (EVIDENCE) | | Kalavathi Vs Mohan Kumar.T.P | Nagaraja.K.C |
| 21 | M.V.C. 237/2020 (EVIDENCE) | | Srujan.V. Vs S.R.Channamallappa | Nagaraja K C |
| CROSS EXAMINATION OF PW | | | | |
| 22 | L.A.C. 106/2006 (EVIDENCE) | | Mohammed Mustaffa Vs The Special Land Acquisition Officer. | KMS M S K |
| 23 | O.S. 31/2018 (EVIDENCE) IA/1/2018 | | Kiran Kumar M.S. Vs Venkatesh | K R Pandurangaiah |
| 24 | Civil Misc 1/2019 (EVIDENCE) IA/1/2019 | | Krishnappa Vs Hanumaiah @ Hanumanna | Chandrashekaraiiah A S |
| FURTHER EVIDENCE FOR DEFND | | | | |
| 25 | M.V.C. 1251/2019 (EVIDENCE) | | Rangaswamy Vs Chandrashekarappa.K.H | Chandrashekar.M.S |
| FURTHER EVIDENCE FOR PLNTF | | | | |
| 26 | M.V.C. 949/2019 (EVIDENCE) | | D.V.Shylaja Vs K.R.Venugopala Shetty | Chidanandamurthy B K |
| 27 | M.V.C. 1256/2019 (EVIDENCE) | | Shanmukha.G.N Vs Dayananda.G | H.L.S |

PLNTF EVIDENCE

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|-------------------------------|------------------|--|------------------|
| 28 | O.S. 35/2019 (EVIDENCE) | | T.R.Yashaswini Vs T.R.Basavaraju | Ksheerkumarswamy |
| 29 | M.V.C. 410/2019 (EVIDENCE) | | Radhamani Vs Krishnamurty | K.G.Narayana |
| RESPONDENT EVIDENCE | | | | |
| 30 | M.V.C. 822/2019 (EVIDENCE) | | Siddalingamma Vs Suresh.T.H | Dakshinamurthy.M |

Cases listed below are adjourned due to Covid-19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|--|------------------|---|---------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | C.C. 231/2019 (NBW to Accused) | | State By Gubbi Police Vs Ananda | APP. T.Rakhi |
| 2 | C.C. 428/2019 (For charge) | | State By Gubbi Police Vs Dasappa | APP. T.Rakhi |
| 3 | C.C. 607/2019 (For charge) | | State By Gubbi Police Vs Chethan Kumar | APP. T.Rakhi |
| 4 | C.C. 635/2019 (For HBC) | | State By Gubbi Police Vs Kumara | APP. T.Rakhi |
| 5 | C.C. 421/2020 (Callon) | | State By Gubbi Police Vs Santhosh Kumar | APP Muniraju |
| 6 | C.C. 28/2015 (NOTICE) | | National Sample Survey Office represented by its Senior Statistical Officer Siddanna Sonnad Vs Ms Sunil Agro Exports Pvt Ltd Gubbi | |
| 7 | C.C. 803/2012 (ARGUMENTS) | | Revanna 39years Vs K.V.Rangaswamy 55years | APP.Suneetha N.S |
| 8 | C.C. 459/2020 (ORDERS) | | State By Gubbi Police Vs Vinaykumar | APP Muniraju |
| 9 | C.C. 317/2019 (Witness summons to C/W) | | State By Gubbi Police Vs Basavaraja | APP. T.Rakhi |
| 10 | C.C. 94/2020 (TO HEAR) | | State By Gubbi Police Vs Basavaraju | APP Muniraju |

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|--|------------------|--|-------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | O.S. 61/2016 (CROSS OF PW1) | | Ningamma Vs Veeranarasegowda | N R Chandrashekar |
| 2 | O.S. 6/2017 (CROSS OF PW1) | | Ranjith Vs Shivalingaiah | N A Chakravarthy |
| 3 | O.S. 122/2017 (CROSS OF PW1) IA/7/2019 IA/5/2018 IA/2/2018 IA/6/2018 IA/4/2018 IA/3/2018 IA/8/2019 | | Vijaya Kumar Vs G.B. Nanjappa | N Sadashivaiah |
| 4 | O.S. 22/2018 (SETTLEMENT) | | Kariyanna Vs Narasimhamurthy alias Jayanna | H N Devaraja |
| 5 | EX 93/2018 (SETTLEMENT) | | Lakshamma Alias Lakkamma Vs Special Land Acquisition Officer | H N Devaraja |
| 6 | R.A. 11/2019 (AWAIT LCR) | | Hanumanthaiah Vs Gangamma | B Balaji |
| 7 | M.V.C. 310/2019 (SETTLEMENT) | | Satheesh.S Vs Doddaiiah.G | P.R.Jayarangaiah |
| 8 | O.S. 88/2019 (OBJECTIONS) IA/1/2019 | | Pavithra M.S. Vs Umadevi M.S. | A.T.Veeranarayan |
| 9 | M.V.C. 1229/2019 (SETTLEMENT) | | Pavithra Vs Anilkumar K. | Chandrashekar M S |
| 10 | O.S. 176/2019 (SETTLEMENT) | | Ramesh Vs Jayamma | Arun C S |
| 11 | R.A. 6/2020 (NOTICE TO RESPONDENTS) IA/1/2020 IA/2/2020 | | G. Naveenkumar Vs Lakshamma | Susheelamma K R |
| 12 | O.S. 10/2017 (NOTICE) IA/6/2020 | | Chikkarudrappa Vs Gangamma | K M Srinivas |
| 13 | M.V.C. 1157/2019 (NOTICE) | | Shivashankar.S.G Vs Subbanna | Nagaraja.K.C |

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|--|------------------|---|---|
| 14 | O.S. 44/2016 (STEPS) | | T R Lelambike Vs T V Umadevi | S Ranganatha |
| 15 | O.S. 26/2018 (TO HEAR ON IA) IA/4/2019 IA/7/2019 IA/8/2019 IA/9/2019 IA/6/2019 IA/11/2020 | | Jayaramaiah Vs Ramaiah | H L Somasundar |
| 16 | R.A. 40/2018 (AMENDMENT) IA/1/2018 | | SHIVASHANKARAPPA Vs UMADEVI | Chintamani Ramasharma Balasubrahamanyam |
| 17 | O.S. 160/2019 (STEPS) | | M.R.Lakshmiddevamma Vs Kumaraiah | Vedamurthachar.G |
| 18 | M.V.C. 1431/2019 (Written statement) IA/1/2020 IA/2/2020 | | Ramesh Vs Yogananda.T.S | Nagaraja.K.C |
| 19 | O.S. 40/2020 (Written statement) IA/1/2020 | | Sharan.B. Vs Basavaraju.G. | Thippeswamy R |
| 20 | O.S. 82/2020 (S S TO DEFENDANTS) IA/1/2020 | | Gangamma @ Siddagangamma Vs Gentha | Ramesh Babu TR |
| 11.00 AM to 02.00PM | | | | |
| 21 | AIR.MISC. MVC 8/2020 (NOTICE) | | Sandeep Vs TP Shivakumar | a |
| 22 | AIR.MISC. MVC 47/2020 (NOTICE) | | Chandrakanth Vs Chandra Kanth | a |
| 23 | AIR.MISC. MVC 48/2020 (NOTICE) | | Karthik Vs Karthik | a |
| 24 | AIR.MISC. MVC 53/2020 (NOTICE) | | Kantharaju Vs Vedamani | a |
| 25 | M.V.C. 971/2020 (NOTICE) IA/1/2020 | | Huchamma @ Sannahochamma Vs Venkatesha G.V. | C.B.Hemanth Raju |
| 26 | M.C. 52/2020 (NOTICE) | | Harish L S Vs Uma | H C Anitha |
| 27 | O.S. 22/2020 (APPEARANCE OF PARTY) IA/1/2020 | | B.E. Shivanna Vs Rangaswamy | B.V.Bojelah |

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-------------------------------------|---|------------------|---|--|
| 28 | M.V.C. 1008/2018 (EVIDENCE) | | Madhu Vs Srinivas.H.K | K.C.Nagaraja |
| 29 | M.V.C. 336/2019 (EVIDENCE) | | Satish.T.R Vs Divisional Controller, K.S.R.T.C | Chandrashekar.M.S |
| 30 | O.S. 104/2019 (EVIDENCE) | | Neelamma B Vs Shivananjamma | K M Srinivas |
| 31 | O.S. 16/2020 (EVIDENCE) IA/2/2020 | | H C Ratna Vs Balaiah | G H Ravi |
| FURTHER EVIDENCE FOR PLNTF | | | | |
| 32 | O.S. 50/2019 (EVIDENCE) IA/1/2019 | | Puttahanumaiah Vs Lakshamma | Shantharaju H G |
| PLNTF EVIDENCE | | | | |
| 33 | M.V.C. 215/2019 (EVIDENCE) | | Narayanappa Vs Swati Ashoka Pal | Lokesh D M |
| 34 | O.S. 26/2019 (EVIDENCE) IA/1/2019 IA/2/2020 | | Rangaswamy Vs Rangamma | C G Sathyanarayan |
| 35 | M.V.C. 1148/2019 (EVIDENCE) IA/1/2020 | | Shek Mohidin @ Shek Mohidin Sab Vs Mallesh laxman naik | Raghavendra.B |
| 36 | R.A. 100/2019 (ARGUMENTS) | | Thimmamma Vs Lakshmmamma | Prasanna Kumar |
| ARGUMENTS BY ADV. RESPONDENT | | | | |
| 37 | R.A. 18/2017 (ARGUMENTS) IA/3/2018 IA/1/2017 | | J Mamath Joyal Vs Shantharaju | Chintamani Ramasharma Balasubrahmanyam |
| 38 | M.V.C. 872/2019 (EVIDENCE) | | Baila Gangamma Vs Chinnappa | Shiva Shankaraiah |
| 39 | M.V.C. 1220/2019 (EVIDENCE) IA/1/2020 | | Shivanna.H.B. Vs H.N.Rakesha | Chandrashekhar M.S. |
| 40 | L.A.C. 243/2016 (ARGUMENTS) | | Lakshamma Vs Special Land Acquisition Officer | H N Devaraja |

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|--------------------------------|--|------------------|---|---------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | O.S. 107/2020 (SUMMONS) | | Hayath bee Vs Majan bee | Nagaraju D |
| 2 | O.S. 259/2020 (SUMMONS) | | Rajanna Vs Chikkamalleppa | K G Narayana |
| 3 | O.S. 305/2020 (SUMMONS) IA/1/2020 | | P.C. Lokesh Vs P.C. Shivanna | Natesh S |
| 4 | O.S. 309/2020 (Objection) IA/2/2020 | | Sri. Basavalingaiah S. Vs Sri. Krishnaiah | Prameela M R |
| 5 | O.S. 96/2010 (STEPS) | | Dhrakshayanamma Vs Basavarajul | BSK |
| 6 | O.S. 149/2020 (HEAR ON IA) IA/1/2020 | | G.S.Mahesh Vs Nanjundaiah | Jagannatha K.S |
| 7 | O.S. 235/2016 (EVIDENCE) | | Lokamatha Vs Shivarudrappa | ERAJAH B |
| 8 | O.S. 301/2016 (EVIDENCE) | | Chikkarangaiah Vs Venkatalakshmmamma | N B Krishnamurthy |
| 9 | O.S. 313/2016 (EVIDENCE) | | Kantharaju Vs Nagaraju | H L Rajashekaraiah |
| 10 | O.S. 351/2016 (EVIDENCE) IA/1/2016 | | Vijaya Kumar H.S. Vs Nanjundappa | Shivakumar K P |
| 11 | O.S. 413/2016 (EVIDENCE) IA/1/2016 | | Siddagangamma Vs D.M. Shambu | K S Manjunatha |
| 12 | O.S. 407/2019 (EVIDENCE) IA/1/2019 | | Nagarathamma Vs Gowamma | Dakshinamurthy M |
| CROSS EXAMINATION OF DW | | | | |
| 13 | O.S. 61/2012 (EVIDENCE) IA/1/2012 | | Dhanalakshamma @ Sarojamma Vs Nagamma | S.Ranganath B.C. |
| CROSS EXAMINATION OF PW | | | | |
| 14 | O.S. 67/2014 (EVIDENCE) IA/1/2014 IA/2/2014 | | Shivarajamma Vs The Chief Secretary | K.M. |

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|---|------------------|---|-------------------------|
| 15 | O.S. 346/2013 (EVIDENCE) | | H.N.Channabasavaiah Vs H.N.Chandraiah | C.R.Balasubramanya |
| 16 | O.S. 413/2015 (ORDERS) | | G.C.Mallikarjunaswami Vs G.H.Channakeshavaiah | H.L.Somasundar |
| 11.00 AM to 02.00PM | | | | |
| 17 | O.S. 295/2020 (SUMMONS) IA/1/2020 | | Manjunatha Vs Yashodamma | Chandrasekaraiah A S |
| 18 | O.S. 323/2020 (SUMMONS) | | Gowamma Vs Chikkanna | S Ranganatha |
| 19 | O.S. 222/2012 (STEPS) IA/1/2012 | | PUTTATHAYAMMA Vs CHIKKAYALLAIAH | M.DASHINAMURTHY |
| 20 | O.S. 240/2013 (STEPS) IA/1/2013 | | Rathnamma Vs Lakkamma | D.N. |
| 21 | O.S. 217/2014 (HEARING) | | Revanasiddaiah Vs Siddaramaiah | D.Gangegowda |
| 22 | O.S. 257/2020 (HEARING) IA/1/2020 | | Gangadhara N.K. Vs Kempanna | ShivaYogish BR |
| 23 | O.S. 29/2017 (EVIDENCE) IA/1/2017 | | Abdul Azeez Vs Pyarijan and others | B Balaji |
| 24 | O.S. 143/2020 (Awaiting Report) IA/2/2020 | | Obaladasaiah @ Obadasaiah Vs Rangaiah | S Ranganatha |

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|---|------------------|--|-----------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | C.C. 156/2015 (ACCUSED STATEMENT u/s 313 CrPC) | | P.S.I.CHELUR POLICE STATION Vs KRISHNAMURTHY | |
| 11.00 AM to 02.00PM | | | | |
| 2 | CrI.Misc. 114/2020 (NOTICE) | | Rafeeqh Ahamed Vs The Tahsildar | B S Madhusudhan |
| 3 | CrI.Misc. 127/2020 (NOTICE) | | Neelamma Vs Chief Officer, Town Panchayath, Gubbi | N Sudashivaiah |
| 4 | CrI.Misc. 200/2020 (NOTICE) | | G.C. Shivarajaiah Vs Tahasildar | Vishwanath. T.B |
| 5 | CrI.Misc. 211/2020 (NOTICE) | | Nanjappa Vs Tahasildar | S Ranganatha |

Suspended due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------------------------------|---|------------------|--|--|
| 02.45 PM to 05.45PM | | | | |
| 1 | O.S. 127/2013 (SUMMONS) | | Puttamma Vs Jayamma | KMS |
| 2 | O.S. 424/2014 (SUMMONS) IA/1/2014 | | Saralamathisumangala Vs Sachith premachandra | C.G.Sathyannarayana |
| 3 | FDP 27/2017 (SUMMONS) | | Mahalingaiah Vs Bettaiah | Chintamani Ramasharma Balasubrahmanyam |
| 4 | O.S. 276/2019 (SUMMONS) IA/1/2019 | | B.Makthar Vs Shabanawaz | K M Srinivas |
| WRITTEN STATEMENT | | | | |
| 5 | O.S. 232/2020 (SUMMONS) | | C.K.Krishna Vs C.P.Purushothama | S Ranganatha |
| 6 | EX 5/2017 (NOTICE) | | Lakshmana Vs K.M. Manjunath | K M Srinivas |
| 7 | FDP 14/2013 (Enquiry) | | K.K.Chikkogowda Vs K.Nagamj | C.R.Balasubrahmanyam |
| CROSS EXAMINATION OF DW | | | | |
| 8 | O.S. 383/2012 (EVIDENCE) IA/1/2012 | | Parvathamma Vs Kemparangaiah | S.R. |
| 9 | O.S. 56/2014 (EVIDENCE) | | Gangamma Vs Narayanamma | C.K.Giridhara K M Srinivas |
| CROSS EXAMINATION OF PW | | | | |
| 10 | O.S. 270/2014 (EVIDENCE) IA/1/2014 | | Siddamma Vs Hanumaiah | C.R.Balasubramanyam |
| ARGUMENTS BY ADV. DEFTS. | | | | |
| 11 | O.S. 248/2009 (ARGUMENTS) | | Karedoddaiah Vs Doddaiah | |
| 12 | O.S. 51/2007 (Awaiting Report) | | Hanumanthaiah Vs Ramaiah | Abdul Munaff |
| 13 | P and SC 3/2019 (Awaiting Report) IA/1/2019 | | Muniyamma Vs Nil | K G Narayana |
| 14 | O.S. 362/2017 (Further Chief of PW.1) IA/1/2017 | | Siddagangamma Vs K.M. Venkatesh | Ksbeerkumarswamy |

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|--------------------------------|--|------------------|---|-------------------|
| 15 | O.S. 232/2018 (Further Chief of PW.1) | | Gangamma Vs Panchayathi Development Officer | K R Krishnamurthy |
| 11.00 AM to 02.00PM | | | | |
| 16 | O.S. 272/2013 (SUMMONS) IA/1/2013 | | Gopalaiah Vs Vedamurthy | S.R. |
| 17 | FDP 14/2017 (SUMMONS) | | Malashree Vs Lingalah Dead by LRS. | K T Prakasha |
| 18 | O.S. 168/2019 (SUMMONS) IA/1/2019 | | Rangaswami Vs Sadashivaiah | D Gangegowda |
| 19 | O.S. 126/2020 (SUMMONS) | | H.G.Siddaramaiah Vs Gowamma | H N Devaraja |
| AMENDMENT | | | | |
| 20 | O.S. 83/2013 (SUMMONS) | | Thimmegowda @ H.S.Adavappa Vs A. Huchegowda | J.M.M. |
| AWAIT SUMMON/NOTICE | | | | |
| 21 | O.S. 238/2020 (SUMMONS) IA/1/2020 | | H.C.Chikkarangalah Vs C.Meenakshi | Mahadevaiah |
| 22 | O.S. 158/2020 (NOTICE) IA/1/2020 | | Gangadharaiah Vs Hosalaiah | Arun C S |
| 23 | O.S. 52/2019 (APPEARANCE OF PARTY) | | Lalitha Vs Shashikala | Siddalingaiah B |
| CROSS EXAMINATION OF PW | | | | |
| 24 | O.S. 245/2013 (EVIDENCE) IA/1/2013 | | Yallaiah Vs Narasegowda | T.N.N. |
| 25 | O.S. 100/2014 (EVIDENCE) IA/1/2014 | | Deveeramma Vs Jayamma | K.S.R. |
| 26 | O.S. 68/2018 (ARGUMENTS) | | Jayaram Vs Gangadharaiah | C G Sathyanarayan |
| FURTHER ARGUMENTS | | | | |
| 27 | O.S. 133/2009 (ARGUMENTS) | | Shivalingaiah @ Shivalingegowda Vs Jayaramaiah | B.Suresh |

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|------------------------------------|----------------------|
| 28 | O.S. 21/2013 (Awaiting Report) | | Thimmamma Vs Narasimhegowda | C.R.Balasubrahmanyam |
| 29 | O.S. 310/2015 (JUDGEMENT) | | Thimmegowda Vs Rangaswamy | K G Narayana |
| 30 | O.S. 366/2015 (Further Chief of PW.1) IA/1/2015 | | Narasimhaiah Vs Kariyamma | Nagaraju D |
| 31 | O.S. 40/2018 (Further Chief of PW.1) | | Ghouse Peer Vs Zeenathunnisa | S Ranganatha |

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 26-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-------------------------------|---|------------------|---|-----------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | CrI.Misc. 181/2017 (Petitioner evidence) | | M.R. Vasanthamma Vs K.R. Lokesh | R S Rajendraprasad |
| 11.00 AM to 02.00PM | | | | |
| 2 | CrI.Misc. 614/2015 (Respondent Evidence) | | Sundramma Vs Srinivas | K M Srinivas |
| 3 | C.C. 746/2020 (FIRST HEARING) | | Beterangaiah Vs Appannagowda | K M Srinivas |
| VERIFICATION STATEMENT | | | | |
| 4 | P.C.R. 78/2014 (COGNIZANCE) | | C.N.Appana gowda Vs Byate Rangaiah @ Rangaswami | K.N.N |

Dangling IA: